

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16. 04. 02. 02

Adjourned to 07. 03. 02. with OA 61/00 for consideration of MA 1024/01 counter to MA. be filed in the meantime.

M.A. 1024/01 for consideration.

1. Counter to M.A. filed.

III. Copy sent.

IV. adj. to 7.3.02.

Vice-Chairman  
H/2  
Member (J)

17. ORDER DT. 7.3.2002.

As per the order passed in separate sheet attached to OA No. 61/2000 the OA is disposed of.

MA No. 1024/2001 is disposed of as not being pressed.

Member (Judicial)

Bed

6302

Member (Judicial)